

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.212/2002 IN
O.A.NO.248/2002

Friday, this the 19th day of July, 2002

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Mr. S.A.T. Rizvi, Member (Admn.)

Shri S.K.Singh s/o Late Shri Ram Lagan Singh Yadav
retired Sub-Inspector (L.S7278) O/O D.E. CPM (S)
New Delhi, r/o 973/VI, R.K.Puram, New Delhi-22
..Petitioner

(By Advocate: Shri Sant Lal)

Versus

Shri Shyamal Ghosh Secretary
Ministry of Communications
Department of Telecommunication
Sanchar Bhawan, New Delhi-1

..Respondent

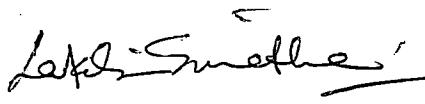
O R D E R (ORAL)

Mrs. Lakshmi Swaminathan, VC (J):

Shri Sant Lal, learned counsel seeks permission
to withdraw CP-212/2002 as, according to him, the
respondents have fully complied with the Tribunal's order
in OA-248/2002.

2. In the above circumstances, CP-212/2002 is
dismissed as withdrawn. Notices issued to the alleged
contemnors are discharged. File be consigned to the
record room.


(Mr. S.A.T. Rizvi)
Member (A)


(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)

/sunil/